

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2728
ANSWERED ON 14.12.2021

CHARGING POINTS FOR ELECTRIC VEHICLES

2728. SHRI KODIKUNNIL SURESH:

Will the Minister of HEAVY INDUSTRIES **भारी उद्योग मंत्री** be pleased to state:

- (a) whether the Government has any data of existing electrical charging points in the country;
- (b) if so, the details thereof, State-wise along with the details of the States with maximum numbers of such charging points;
- (c) whether the Government is encouraging private sector and private individuals to establish electric charging points for popularizing the electric vehicle category and facilitate the ease of access to charging points; and
- (d) if so, the details of any scheme intended to achieve the objective?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a) & (b): Sir, under phase-I of FAME India Scheme, 520 charging stations were sanctioned. Out of these 520 charging stations, 452 charging stations have been installed as per **ANNEXURE-I**.

(c) & (d): To facilitate the establishment of Charging Infrastructure for Electric Vehicles following actions have been taken by the Government of India:

- i. FAME-India Scheme: Ministry of Heavy Industries (MHI) has launched Phase II of FAME India Scheme which provides for INR 1000 Crores for installation of Charging Infrastructure for Electric Vehicles.
- ii. Clarification on Charging Infrastructure for Electric Vehicles: Ministry of Power on 13.04.2018 has issued clarification on Charging Infrastructure for Electric Vehicles with reference to the provisions of the Electricity Act, 2003 clarifying that the charging of batteries of electric vehicles through charging station does not require any license under the provisions of Electricity Act, 2003.
- iii. Grid Connectivity and Safety regulations: Central Electricity Authority (CEA) has issued amendments in the regulations regarding Technical Standards pertaining to Grid Connectivity and Safety of supply for Charging Stations
- iv. Guidelines and Standards: Guidelines and Standards for Charging Infrastructure for Electric Vehicles were issued by Ministry of Power vide MoP Communication No. 12/2/2018-EV on 01.10.2019. An amendment has been issued on 08.06.2020 regarding capping of Tariff for Supply of Electricity to PCS and definitions of Public Charging Station, Battery Swapping Stations, Battery Charging Stations and Electric Vehicle Charging Equipment.

- v. Central Nodal Agency: Bureau of Energy Efficiency (BEE) has been selected as the Central Nodal Agency (CNA) under the provisions of Guidelines issued on 01.10.2019.
- vi. Go Electric Campaign: Ministry of Power along with Ministry of Road Transport and Highways, Ministry of Heavy Industries and NITI Aayog has launched a nationwide “Go Electric” Campaign on 19.02.2021 to educate the general public on the benefits of e-mobility, inform the potential EV owners about the Government incentives for EV adoption, generate curiosity and transform the same into demand, discredit misinformation against Electric Vehicles and bring together multiple stakeholders under single platform.
- vii. Amendments issued by Ministry of Housing and Urban Affairs: Ministry of Housing and Urban Affairs has issued amendments in Model Building By-Laws and Urban and Regional Development Plans Formulation and Implementation Guidelines regarding Charging Infrastructure for Electric Vehicles.

ANNEXURE-I

Details of Charging Stations State-wise installed/ set up (As on 10/12/2021):

Sl. No.	Name of State/ UT	Charging Stations
1.	Telangana	56
2.	Jharkhand	29
3.	Goa	26
4.	Karnataka	48
5.	Himachal Pradesh	9
6.	Uttar Pradesh	15
7.	Rajasthan	49
8.	Delhi	94
9.	Chandigarh UT	48
10.	Delhi-Jaipur- Agra Highway	29
11.	Mumbai-Pune Expressway	16
12.	Jaipur- Delhi Highway	9
13.	Delhi- Chandigarh Highway	24
Total		452
